

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

## ORDER SHEET

COURT NO. : 1

26.03.2019

M.A./260/280/2017 G VASKAR RAO

O.A./260/96/2017 -V/S-

-V/S-

## FOR IMPLEMENTATION OF ORDER M/O RAILWAYS

ITEM NO:24

FOR APPLICANTS(S) Adv. : Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>It is submitted by Ld. Counsel for the respondents that the order of this Tribunal has been complied with. Ld. Counsel for the applicant also agreed. Accordingly, M.A No. 280/2017 is treated as disposed of.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p>